

Email**POOJA RANI**

Fwd: Review of Telecom Consumers Protection Regulations (TCPR), 2012 - Separating data and voice from bundles

From : Rajender Kumar Sharma <rajender@traf.gov.in> Tue, Jul 30, 2024 03:51 PM
Subject : Fwd: Review of Telecom Consumers Protection Regulations (TCPR), 2012 - Separating data and voice from bundles
To : POOJA RANI <pooja.rani02@traf.gov.in>

From: "Ajay Jain" <sro-tariff@traf.gov.in>
To: "Rajender Kumar Sharma" <rajender@traf.gov.in>
Sent: Tuesday, July 30, 2024 3:19:26 PM
Subject: Fwd: Review of Telecom Consumers Protection Regulations (TCPR), 2012 - Separating data and voice from bundles

From: "Amit Sharma" <advfea1@traf.gov.in>
To: "Ajay Jain" <sro-tariff@traf.gov.in>
Sent: Tuesday, July 30, 2024 11:59:39 AM
Subject: Fwd: Review of Telecom Consumers Protection Regulations (TCPR), 2012 - Separating data and voice from bundles

From: srivenkateshkr@gmail.com
To: "Amit Sharma" <advfea1@traf.gov.in>
Sent: Monday, July 29, 2024 12:33:26 PM
Subject: Review of Telecom Consumers Protection Regulations (TCPR), 2012 - Separating data and voice from bundles

Respected team,

My parents aged 75 and 65 do not use mobile data or SMS. But I am forced to recharge the yearly plan with data, OTT, SMS and voice because there is no other option.

Kindly make sure all operators provide separate data, voice, SMS voucher options.

Thanks & Regards,
Srivenkatesh
9952810419

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